

73. The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979
74. The Repealing and Amending Act, 1988
75. The Bharat Petroleum Corporation Ltd (Determination of Conditions of Service of Employees) Act, 1988
76. The Labour Laws (Exemption from furnishing Returns and Maintaining Registers by certain Establishments) Act, 1988
77. The Life Insurance Corporation (Amendment) Act, 1981
78. The Persons with Disabilities (Equal Opportunities Protection of Rights and Full Participation) Act, 1995

[English]

#### **Research Officer in Unani**

5049. SHRI RAMESHWAR PATIDAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the consultation of U.P.S.C. for the permanent/regular post of Research Officer (Unani) is obligatory;

(b) if so, the reasons therefor;

(c) whether this post is a Gazetted post;

(d) if so, the time by which this post has been upgraded; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (e) The post of Research Officer (Unani) Medical Officer (Unani) were upgraded to Group 'A' Gazetted status with effect from 1.1.1986, consequent on the acceptance of the 4th Pay Commission's recommendation for parity with Allopathic Physicians vide order No. A. 60011/3/87-ISM, dated 17.2.89. The mode of recruitment to this post is 100% by direct recruitment through U.P.S.C.

#### **Wakf Board**

5050. SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that a piece of land measuring 11 Bigha 20 Biswa of Masjid Som Bruj under Delhi Wakf Board has been sold/given on lease to somebody as published in the newspaper "Qourme Awaz";

(b) if so, the details thereof;

(c) whether the Government have the facts that the Chairman, D.W.B. has also sold/given a piece of land measuring 25 Bigha of Village Gadaipur near Chatterpur and 8 Bigha land of D.W.B. in Panchsheel Park, Delhi;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) According to available information, Qanati Masjid and Graveyard bearing Khasra No. 1151/3 (1665) in Mehrauli, New Delhi, also known as Sohan Burj (and not Som Bruj), was notified in Part. III Section 4 of issue dated 17th May, 1997 of Gazette of India as a Sunni Wakf by the Delhi Wakf Board wherein its area was given as 11 Bighas approximately. The Mutawalli of this property has been indicated as DWB, that is Delhi Wakf Board. In the remarks column bearing S.No. 16 it is stated that "this property is being looked after by Janab Mouin Lateef son of Dr. Abdul Lateef, R/O 86, Jor Bagh, New Delhi".

(c) to (e) The facts with regard to the Wakf land at village Gadaipur at Chhaterpur and the one at Panchsheel Park at Delhi are not available and have been called for from the Government of NCT of Delhi. These will be laid on the Table of the House as soon as they are received.

#### **Reservation Policy for SC/ST/Backward Classes in I.F.C.I.**

5051. SHRI JOGENDRA KAWADE : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have received any letter from the Industrial Finance Corporation of India Limited

regarding not to implement the reservation policy of the Government for the Scheduled Castes/Scheduled Tribes and other Backward Classes;

- (b) if so, the details thereof; and  
(c) the decision of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No, Sir.

- (b) Does not arise.  
(c) Does not arise.

#### LPG Connections

5052. DR. RAVI MALLU :  
SHRI MULLAPALLY RAMACHANDRAN :  
SHRI H.G. RAMULU :  
SHRI RAMESHWAR PATIDAR :  
SHRI RAVINDRA KUMAR PANDEY :  
SHRI A. VENKATESH NAIK :  
SHRI MANIBHAI RAMJIBHAI CHAUDHARI:  
SHRI V.M. SUDHEERAN :  
SHRI JANARDAN PRASAD MISRA:  
SHRI RANJIB BISWAL :  
DR. ULHAS VASUDEO PATIL :  
SHRI SANDIPAN THORAT :  
SHRI C. KUPPUSAMI :  
SHRI SURESH CHANDEL :  
SHRI NARENDRA BUDANIA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG and double bottling connections given by various companies in each State during each of the last three years, company-wise;  
(b) the position of waiting list for such connections for urban and rural areas separately till date, State-wise;  
(c) the number of new LPG and double bottling connections proposed to be issued during the current year alongwith the target fixed for Ninth Five Year Plan, State-wise;  
(d) whether the Government propose to provide LPG connections in backward areas particularly in rural areas on priority basis; and

(e) if so, the details thereof alongwith the percentage of new connections proposed to be given in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) The details of number of LPG connections/DBC released by PSU Oil Companies in the country during the last three years are given below:

Year	New Connections Released (Lakhs)	DBC Released (Lakhs)
1995-96	20.6	18.20
1996-97	23.4	22.41
1997-98	41.4	38.06

(b) No. of persons registered in the waiting list of the PSU Oil Companies for LPG as on 1.4.98 was about 127.56 lakhs. It is not maintained on the Rural and Urban basis so far.

(c) LPG connections are not released on Statewise basis. New LPG connections are released in a phased manner against waiting list throughout the country depending upon the LPG availability, slack available with the LPG distributors and their viability. Since, the demand for LPG exceeds LPG availability and possible imports, new LPG enrolment plans are approved by the Government on a year to year basis. The new LPG enrolment/DBC plan for 1998-99 is not yet finalised. During IX Plan period, it is proposed to release 165 lac new connections & DBCs each in Urban market, and 50 lac new connections and DBCs each in Rural markets.

(d) and (e) With the increasing non-availability of traditional fuels and increasing popularity of LPG as cooking fuel due to its convenience in use and to prevent further deforestation, the Government has decided to start marketing of LPG in the rural areas also.

The Oil Industry has planned to enrol 50 lakh new LPG customers during IX Plan period in the Rural Sector.